

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:899

ANSWERED ON:21.07.2016

Road Accidents

Chaudhury Shri Jitendra;Chautala Shri Dushyant;Dhruvanarayana Shri Rangaswamy;Jadhav Shri Sanjay Haribhau;Lakhanpal Shri Raghav;Mahajan Smt. Poonam ;Singh Deo Shri Kalikesh Narayan;Singh Shri Dushyant;Sonker Smt. Neelam;Tadas Shri Ramdas Chandrabhanji;Udasi Shri Shivkumar Chanabasappa

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is aware that the annual economic loss suffered by the country due to road accidents is three percent of the GDP, if so, the details thereof;
- (b) whether the number of road accidents in the country have increased in 2015 when compared to those in 2014, if so, the details thereof;
- (c) the details of the primary reasons behind such a huge number of accidents;
- (d) the details of the steps taken by the Government to prevent the rise of these numbers; and
- (e) whether the majority of the accidents is confined to a lesser number of States, if so, the details thereof and the specific/additional steps taken to check them in those States?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) The Working Group on Road Accidents, Injury Prevention and Control set up by Planning Commission had estimated the cost of road accidents on all roads in India at about 3% of GDP in 1999-2000.

(b),(d) &(e) The total number of road accidents has increased by 2.5 per cent from 4,89,400 in 2014 to 5,01,423 in 2015. The total number of persons killed in road accidents has also increased by 4.6 per cent from 1,39,671 in 2014 to 1,46,133 in 2015. 86.7 % of total number of road accidents is accounted by 13 states. State-UT wise details is annexed.

The Ministry of Road Transport and Highways has taken a number of steps to improve safety on the roads:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the states.
- v. Road safety has been made an integral part of road design at the planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each

of its completed stretches of National Highways under its Operation & Maintenance contracts.

xiii. Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon - Mahulia stretch of National Highway No. 33.

(c) The details of causes of Road Accidents during the calendar year 2015 are given in the following table:

Table: Causes of Road Accident on All Roads: 2015

Sr. No. Causes of road accidents Total number of Road Accidents

1	Fault of Driver	386481
2	Fault of Cyclist	3695
3	Fault of Driver of other vehicles	24431
4	Fault of Pedestrian	7509
5	Defect in Condition of Motor Vehicle	11601
6	Defect in Road Condition	7314
7	Weather Condition	5781
8	Fault of Passenger	6668
9	Poor light	5456
10	Falling of boulders	1087
11	Neglect of civic bodies	1076
12	Stray animals	1534
13	Other causes/ Causes not known	38790
	Total	501423